

**Central Administrative Tribunal  
Principal Bench, New Delhi.**

**OA-2688/2015**

**New Delhi this the 17<sup>th</sup> day of January, 2017**

**Hon'ble Sh. Shekhar Agarwal, Member (A)  
Hon'ble Sh. Raj Vir Sharma, Member (J)**

Inder Kumar,  
PIS No. 28882369  
HC (Driver) in Delhi Police  
Aged About 55 years  
S/o Late Sh. Om Prakash  
R/o VPO : Kassar,  
Distt : Jhazzar, Haryana

... Applicant

**(By Advocate : None)**

Versus

1. Govt. of NCT of Delhi,  
Through Commissioner of Police,  
PHQ, IP Estate, New Delhi.
2. Addl. C.P. (Operations)  
PHQ, IP Estate, New Delhi
3. DCP (PCR)  
Through Commissioner of Police  
PHQ, IP Estate, New Delhi.

... Respondents

**(By Advocate : Mr. K.M. Singh)**

**ORDER (ORAL)**

**Mr. Shekhar Agarwal, Member (A)**

None for the applicant. Even on the last date there was no appearance on his behalf. He has not taken steps to file rejoinder. It, therefore, appears that the applicant is no longer interested in pursuing this OA.

2. Accordingly, the same is dismissed for default of appearance and non prosecution.

**(Raj Vir Sharma)  
Member (J)**

**(Shekhar Agarwal)  
Member (A)**

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